each category who have been provided with family quarters; and . .

(c) the steps Government propose to take to provide family quarters to the low grade employees of the Corporation?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND ' COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c) The information is being collected and it will be laid on the Table of the House.

NON-PAYMENT OF REBATE MONEY BY ANDHRA GOVERNMENT TO WEAVERS' COOPERATIVES

256. SYED NAUSHER ALI: SHRI NIREN GHOSH:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of the fact- that the Government of Andhra Pradesh owes not less than Rs. 75 lakhs towards rebate to the Weavers' Cooperatives in the State and has also stopped giving rebate to the consumers on sale of handloom cloth by Weavers' Cooperatives in the State from 1st June, 1967;

(b) if so, what are the reasons therefor; and

(c) whether Government of India propose to tak_e or have already taken any steps to reimburse immediately the rebate amount due to the weavers' cooperatives and to continue the rebate scheme in the State to encourage the sale of handloom cloth in the cooperative sector?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir.

(b) Financial difficulties experienced by the Andhra Pradesh Government.

(c) The reimbursement is to be made by the Government of Andhra Pradesh. As financial assistance by

to Questions

Centre follows a uniform pattern In respect of all States concernedthe-matter is being taken up with the Government of Andhra Pradesh.

PREMIUM COLLECTED BY I.C.M.F., BOMBAY ON IMPORTED COTTON

257. SYED NAUSHER ALI, SHRI NIREN GHOSH: SHRI ARAVINDAKSHAN KAIMAL:

Will the Minister of COMMERCE be pleased to state:

(a) the total amount of permium collected on imported cotton during the year 1966-67 by the Indian Cotton Mills Federation, Bombay under the authority of the Ministry of Commerce;

(b) the details of expenditure as to how the said premium was utilised by the Indian Cotton Mills Federation, Bombay; and

(c) whether there is any proposal under Government's consideration to allow rebate on yarn produced out of imported cotton, purchased and used by handlooms?

j THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Accounts relating to these contributions are maintained by the Indian Cotton Mills' Federation, Bombay, on calendar year basis. The total amount of contribution collected during 1966 was Rs. 4,89,28,813.

(b) The entire amount has been utilised by them for the promotion of the export of cotton textiles and other cotton manufactures.

(c) No, Sir.

RAILWAY ACCIDENTS

258. SHRI K. CHANDRASEKHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) the details of Railway accidents which occurred between 1st June and 10th July, 1967;